

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. NO. 568/96

Friday, this the 10th day of July, 1998.

CORAM :

HON'BLE SHRI A. V. HARIDASAN, VICE CHAIRMAN

HON'BLE SHRI P. V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

S. J. Purushothamadoss,
Station Master/Grade II,
Southern Railway,
Coimbatore Junction.
Residing at :
No. 113, Periasubbannan Street,
K. K. Pudur,
Coimbatore - 38.

.. Applicant

By Advocate Shri T. C. G. Swamy

Vs.

1. Divisional Railway Manager,
Southern Railway,
Palghat Division,
Palghat
2. Senior Divisional Operating Manager,
Southern Railway,
Palghat Division,
Palghat.
3. The Divisional Personnel Officer,
Southern Railway,
Palghat Division,
Palghat

.. Respondents

By Advocate Mr K. V. Sachidanandan

The application having been heard on 10.7.1998, the
Tribunal on the same day delivered the following :

O R D E R

HON'BLE SHRI A. V. HARIDASAN, VICE CHAIRMAN :

Learned counsel for applicant submits that the O.A
has become infructuous. Therefore the application is dismissed.
No costs.

Dated, the 10th July, 1998.

G. Venkatakrishnan

P. V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

A. V. Haridasan

A. V. HARIDASAN
VICE CHAIRMAN

vs